GOVERNMENT OF INDIA HUMAN RESOURCE DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:2490 ANSWERED ON:28.03.2012 BASIC FACILITIES IN SCHOOLS

Kaswan Shri Ram Singh; Panda Shri Baijayant; Patel Shri Devji; Pradhan Shri Nityananda; Shekhar Shri Neeraj; Singh Shri Yashvir

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Hon'ble Supreme Court had directed this Ministry to provide separate toilets for boys and girls in all schools run by Central and State Governments, latest by December, 31, 2011;
- (b) if so, the details thereof;
- (c) the number of schools which still do not have separate toilet facilities for boys and girls in schools run by the Union Government, as on date, State-wise; and
- (d) the number of schools run by the Union Government which have been equipped with toilet facilities till December 31, 2011, Statewise?

Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. D. PURANDESWARI)

(a) & (b) Hon'ble Supreme Court in writ petition (Civil) No. 631 of 2004 in the matter of Environmental and Consumer Protection Foundation vs. Delhi Administration and Others, has directed, in its order dated 13th January, 2012 to all States and Union Territories to ensure that permanent toilet facilities are made available in all schools on or before 31st March, 2012 and if it is not possible to construct permanent toilets, than at least temporary toilet facilities be made available in the schools on or before 28th February, 2012. (c) & (d) A State-wise statement on the total number of elementary schools having separate toilet facilities for boys and girls as per District Information System for Education (DISE) 2010-11 is at Annexure.